

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, BHADRAK.
DISTRICT COURT COMPLEX, BHADRAK.**

No.-1/TENDER/ Dt.05-01-2019

TENDER DOCUMENT

For supply, Installation, Testing and Commissioning of CCTV Surveillance System in the District Court Complex at Bhadrak and other Court Complexes at Basudevpur, Chandabali and Dhamnagar,

NAME AND ADDRESS OF THE BIDDER:

Cost of the Tender Document- Rs. 500/-
Paid in shape of Bank Draft
Bank Draft No. : _____
Date of the Bank Draft: _____
Drawn in favour of "Registrar, Civil Courts, Bhadrak."
Bank Draft received during
issuance of the Tender Document by

**Signature with Date
(Authorized Signatory)**

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OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BHADRAK.

No.-1/TENDER/ Dt.05-01-2019

TENDER INVITATION NOTICE

Sealed Tenders under two bid system are invited from reputed registered firms/ agencies/ commercial establishments having sound technical experience for supply, installation, testing and commissioning of CCTV Security Surveillance System consisting of specified cameras with NVR/DVR, Digital Display Unit, Storage, LAN connection and other accessories required for surveillance of the identified areas of different courts complexes of Bhadrak Judgeship i.e. Bhadrak, Basudevpur, Chandabali and Dhamnagar.

Sl. No.	Activity Description	Schedule
1	Services to be offered	supply, installation, testing and commissioning of CCTV Security Surveillance System consisting of specified cameras with NVR/DVR, Digital Display Unit, Storage, LAN connection and other accessories required for surveillance system.
2	Sale of Tender Document	07-01-2019 to 28-01-2019 till 03.00PM. Tender Document can be collected from the office of the District & Sessions Judge, Bhadrak.
3	Time and Last date of depositing Tender/Bid	28-01-2019 upto 05:00PM.
4	Time and Date of opening of Technical Bid	09-02-2019 at 11.00AM in the Office of the District & Sessions Judge, Bhadrak.
5	Time and Date of opening of Financial Bid	The financial bid will be opened after evaluation of the technical bid which will be announced later. Probably within three days after opening of Technical Bid.
6	Validity of Tender offer	01 (one) year from the date of opening of the tender.
7	Estimated cost of Tender	Rs. 9,40,000/- (Rupees Nine Lakhs fourty thousand only)
8	Amount of EMD to be deposited	Rs. 20,000/- (Rupees Twenty Thousand only)
9	Cost of Tender Document	Rs. 500/- (in shape of Demand Draft)
10	Completion of Work	Within 15 days from the award of contract.

Notes: 1. The District Judge, Bhadrak reserves the right to accept/ reject any/all tenders in part/ full without assigning any reason thereof.

2. Any Addendum/ Corrigendum date of extension in respect of above tender shall be issued on our website <https://districts.ecourts.gov.in/bhadrak> only and no separate notification shall be issued in the press. Bidders are therefore requested to regularly visit our website to keep updated.

Sd/-

District & Sessions Judge, Bhadrak.

INSTRUCTIONS TO THE BIDDERS

The tender shall be submitted in accordance with these instructions and any tender not confirming the instructions as under is liable to be rejected. These instructions shall form the part the tender and contract.

1. The firms fulfilling the following criteria, may deposit their tenders superscribed as “ **Tender for Supply, Installation, Testing and Commissioning of CCTV Camera**” along with other accessories required for working of the CCTV surveillance system and address it to “**The District & Sessions Judge, Bhadrak, District Court Complex, Bhadrak-756100**” so as to reach on or before **28-01-2019 by 05:00PM** through **Registered Post/ Speed Post** or the tender **may be dropped in the Tender Box** of District & Sessions Judge, Bhadrak.
2. The technical Bid and the Financial Bid should be sealed by the bidder in separate covers with **Technical Bid marked clearly as “Technical Bid”** and **Financial Bid marked as “Financial Bid”**. Both the sealed covers are to be put in a bigger cover which should be sealed and duly superscribed as “**Tender for Supply, Installation, Testing and Commissioning of CCTV Camera**”.
3. The intending bidder, in case of **prime equipment manufacturer** shall submit a **self-declaration on their letter-head** along with the tender documents, confirming that they are regular in manufacturing, supplying, installing, testing and commissioning of the similar equipment for the last 2 years.
4. The intending bidder, in case of **authorized distributor/ authorized dealer** shall attach **manufacture’s authorization certificate**.
5. The equipments shall be in compliance to the specifications mentioned in the tender and shall be of best quality.
6. While submitting the tender, if any of the prescribed conditions are not fulfilled or are incomplete in any form, the tender is liable to be rejected. If any bidder stipulates any condition of his own, such conditional tender is liable to be rejected.
7. The District & Sessions Judge, Bhadrak reserves the right to reject any tender/ bid wholly or partly without assigning any reason.
8. The District & Sessions Judge, Bhadrak shall have the right to verify the particular furnished by bidder independently. **Those technically qualified bids**

will only be considered for price evaluation(Financial Bid). Price should not be quoted with technical bid; otherwise the tender will be rejected without any correspondence. Decision of the District & Sessions Judge, Bhadrak on the eligibility for qualifying technical bids shall be final and no representation shall be considered in this regard.

9. Bidder shall take into account all cost including installation, testing and commissioning etc. for giving delivery of material at site where the same are to be installed before quoting the rates. In this regard no claim for any extra payment for any reason shall be entertained.
10. Supply of article should be delivered at the premises where the same are to be installed and the successful bidder shall be responsible for any damage during the transit of goods.
11. All the Communications with respect to the tender shall be addressed to “ **The District & Sessions Judge, Bhadrak, District Court Complex, Bhadrak-756100**”.
12. In the event of any dispute, the legal matter shall be subjected to the jurisdiction of Bhadrak only.
13. On approval, the purchase order will be issued to the successful tenderer i.e. to the lowest one by the District & Sessions Judge, Bhadrak.

I/ We confirm with our acceptance to the instructions from Sl. No. 01 to 13 above.

**Signature of the Bidder
(With office seal and full address)**

Name:_____

Signature:_____

Date:_____

GENERAL AND COMMERCIAL TERMS & CONDITIONS

INSTRUCTION TO THE DEALERS/ SUPPLIERS

District & Sessions Judge, Bhadrak invites sealed quotations from reputed limited companies for the supply, installation and commissioning of CCTV system consisting of specified cameras with Network/ Digital Video Recorder, Color Monitor etc for surveillance of the identified areas at different Court Complexes of Bhadrak Judgeship.

1. Scope of Work.

- a. The bidder is required to supply, install and commission the CCTV System at the aforesaid Court Complexes as per the specifications and conditions specified.
- b. The successful bidder shall give comprehensive hands on Training to the officials of court Complexes on operations, preventive maintenance, recording and retrieval of the CCTV recordings etc.
- c. Workmanship and material used should be of the best quality.
- d. Bids shall be considered only in those case where the bidder has quoted for the entire scope of the work.

2. Eligibility Criteria for the bidders:

- a. The bidders must have executed at least one project of Rs. 2 lacs or above in Government Sector.
- b. Bidders should have valid GST Certificate and PAN.
- c. The bidder should have valid authorization from the principal manufacturer / distributor specific to this case in the name of District & Sessions Judge, Bhadrak.
- d. The bidder must not be debarred by any State or Central Government Department to do business with State or Centre Department or its Autonomous bodies. The bidder must enclose undertaking to this effect.

3. Other Conditions:

- a. Warranty on products should be specified.
- b. Complaint should be attended within 24 hours of the service call at District Court Complex and within 48 hours of the service call at other Court Complexes.
- c. Quotation Document should be signed and stamped by the bidder on each page of the application of bid.
- d. The authority reserves the right to forfeit quotation if it is found that tenderer has misrepresented in any way.
- e. The bidder shall quote the prices of product including all taxes, levies or other transportation charges. No price revision/ alternation will be allowed after the receipt of the bid.
- f. The firms should also submit **a list of at least five of their clients/ customers** (with complete name, address of the firms and telephone no. of the contact person therein) along with the bid.

- g. Canvassing in any form will be viewed seriously and if any Tenderer is found to resorting to such practice, the Tender of such firm will be rejected.
- h. The bidder should quote only for the specified brands/ models giving details of make brand, model number etc.
- i. The cost quoted should include the cost of installation etc. at on site.
- j. Any conditions/ terms given in the bid by vendors shall not be binding to the District & Sessions Judge, Bhadrak. All the terms and conditions for the supply, delivery, payment, warranty, penalty, etc. will be as given herein and no change in any term or condition by the vendors will be acceptable.
- k. Tenderer **should enclose copies of valid registration of GST Certificate and PAN.**
- l. In case of any discrepancy between the unit price and the total price, the unit price shall prevail and total price shall be corrected. If there is any variation between the amount written in figures and words then the amount whichever is lower shall be taken into consideration.
- m. Delivery and installation period Maximum two weeks from the date of purchase order. The installation report should be signed by the authorized technical staff of the Dealer /Supplier.
- n. All the items should be under free on-site comprehensive warranty and support from the date of installation.
- o. If the CCTV remains down beyond 24 hours, after getting the service call, the technical personnel of the Dealer/ Supplier will be required to inspect the site and to take necessary steps as per requirement.
- p. Warranty period begins from the date of satisfactory installation and commissioning at all the locations.
- q. Interested bidders may physically inspect the site of all the aforesaid locations before submitting their quotation during office hours on working days.

4. Rights of the District & Sessions Judge, Bhadrak.

- a. The District & Sessions Judge, Bhadrak reserves the right to accept or reject any or all the tenders in part or full, without assigning any reason whatsoever.
- b. The District & Sessions Judge, Bhadrak reserves the right to terminate the contract at any time by giving intimation in writing without assigning any reason.
- c. In case of violation of terms and conditions of the contract or unsatisfactory supply of material, the District & Sessions Judge, Bhadrak reserves the right to terminate the contract by giving intimation to the Dealer/ Supplier. In this case the firm will be blacklisted.
- d. Bidder must acknowledge that he has understood all the terms and conditions mentioned in the Tender document and sign on each page of Tender document in acknowledgement of this.
- e. The District & Sessions Judge, Bhadrak reserves the right to vary, amend or alter any terms and conditions of the tender document at the time of execution of the Contract.

5. **Submission of Bids:**

Only the physical bids received on or before **28-01-2019** by **05.00 PM** will be considered for opening . Bids sent through fax or email will not be considered.

The tender should be submitted in a sealed bigger cover duly superscribed as “ Tender for Supply, Installation, Testing and Commissioning of CCTV Camera” which must contain two sealed covers as under:

- a. **Technical Bid:** The envelope should be superscribed “Technical Bid” for supply, installation, testing and commissioning of CCTV camera along with other accessories required for working of the CCTV surveillance system. It should contain the **Earned Money Deposit (EMD) and all details including the Technical Bid(Annexure-I) and Agreed Terms & Conditions (Annexure-II) and all other supporting documents as stated in the Annexure-I.**
- b. **Financial Bid:** The envelope should be superscribed “Financial bid” for supply, Installation, testing and commissioning of CCTV camera along with other accessories required for working of the CCTV surveillance system. It should contain the rates etc. as per Annexure-III. Nothing except Annexure-III should be included in this sealed cover.

6. **Validity of Tender:**

- a. The tender offer shall be valid for a period of one year from the date of opening of the tender.
- b. Bidders for any reason whatever, withdraws the tender after it is accepted or become unable or fails to execute the orders within the stipulated delivery period, the District & Sessions Judge, Bhadrak shall be at liberty to cancel the order forthwith and the EMD of the tender in such a case will be forfeited.
- c. No representation for the enhancement of the prices of the accepted tender or alternation of the terms and conditions will be entertained till supply, installation and commissioning are completed.

7. **Delivery:**

- a. The successful bidder shall complete supplies strictly within the accepted delivery period. Material ordered by the District & Sessions Judge, Bhadrak shall be delivered to destination securely packed as may be necessary.
- b. The equipments shall have to be delivered and installed at the sites where the same are to be installed to the satisfaction of the concerned authority.
- c. Supply, installation, testing and commissioning of CCTV camera along with other accessories required for working of CCTV surveillance system shall have to be carried out free of charge to the sites where the same are to be installed.

8. Inspection and Tests:

The District & Sessions Judge, Bhadrak or his representatives shall have the right to inspect and test the goods for their conformity to the specifications. The District & Sessions Judge, Bhadrak may also appoint any agency for this purpose.

9. Payment:

The payment will be made through NEFT to the bank account as mentioned in the bank mandate. The bidder shall submit the documents which shall clearly indicate that the Proper installation, commissioning and successful testing of equipment are done and said document shall be duly acknowledged by the District & Sessions Judge, Bhadrak.

10. Tender Fee and Earnest Money Deposit(EMD) and Forfeiture:

Tender Fee:

The cost of tender document is Rs. 500/- (Rupees five hundred only)(Non-refundable). The Tender document can be obtained by paying the fees through Demand Draft drawn in favour of “**Registrar Civil Courts, Bhadrak**” payable at **State Bank of India, Bhadrak** or can be downloaded from the Official Website <https://districts.ecourts.gov.in/bhadrak> and sent along with the demand draft towards cost of Tender Paper.

Earnest Money Deposit(EMD):

- a. The local MSEs registered with respective DICs, Khadi, Village, Cottage & Handicraft Industries, OSIC and NSIC shall pay 25% of the prescribed EMD(Rs. 5000/- rupees Five thousand only). In such case, copy of the Certificate showing registration with the above mentioned institutions to be enclosed along with the bid.
- b. In case the unit is not covered as above, the bidder shall have to furnish Earnest Money Deposit(EMD) of Rs. 20,000/- (Rupees Twenty Thousand only) in shape of Demand Draft drawn in favour of “**Registrar, Civil Courts, Bhadrak**” payable at **State Bank of India, Bhadrak**, failing which their bids will not be considered valid.
- c. The amount will be refunded to the unsuccessful bidders without any interest after completion of the tender process. The EMD should remain valid for a period of 45 days beyond the find tender validity period.
- d. EMD of the successful bidder will be refunded on completion of the work.

Forfeiture of EMD:

EMD of an Tenderer will be forfeited, if the tenderer withdraws or amends its tender or impairs or derogates from the tender in any respect within the period of validity of the tender.

11. Sub-Letting:

The bidder cannot assign or transfer and sub-contract its interest/ obligations under the contract without prior written permission of the Purchaser.

12. Termination for Default:

The purchaser may, without prejudice to any other remedy for breach of contract, by written notice of default, sent to the successful bidder, terminate this contract in whole or in part.

- If the successful bidder fails to deliver any or all the goods within the time period specified in the contract, or any extension thereof granted by the purchaser.
- If the successful bidder fails to perform any other obligations(s) under this contract.
- If the successful bidder, in the judgment of the purchaser has engaged in corrupt or fraudulent practices in competing for or in executing the contract.
- If the successful bidder, in either of the above circumstances, does not remedy his failure within a period of 15 days (for such longer period as the purchaser may authorize in writing) after receipt of the default notice from the purchaser.

13. Termination for Insolvency:

The purchaser may at any time terminate the contract by giving written notice to the contractor, without compensation to the contractor, if the contractor becomes bankrupt or otherwise insolvent as declared by the competent court provided that such termination will not prejudice any right of action or remedy which has accrued or will accrue thereafter to the purchaser.

14. Termination for Insolvency:

The District & Sessions Judge, Bhadrak reserves the right to place Add on/ Repeat order for additional quantity to 100% of the original quantity at the same rate and terms & conditions of the purchase order within six months from the date of issue of purchase order.

15. Technical Specifications for Supply, Installation & Commissioning of CCTV Surveillance System in the District Court Complex at Bhadrak.

Sl. No.	Item with detailed description	Quantity
1	2MP Network Bullet Camera (IP) with IR LED (Brand-Hikvision):- Image Sensor-2MP CMOS Image Sensor, Signal System-PAL/NTSC, Lens- 2.8mm, 3.6mm, 6mm optional, Lens Mount- M12, Day & Night-ICR, HD Video Output- 1 analog HD output, Protection Level- IP66, IR Range- up to 20m	32 Nos.
2	16 Port DVR (Brand-Hikvision):- Analog and HD-TVI video input- 16-ch,BNC interface(1.0Vp-p) Connection, Support HDTV input, AHD input, CVI input, CVBS input, HDMI/VGA Output, Recording Resolution- 5 MP/4MP/3MP/1080p/720p/Wd1, Video bit Rate- 32 Kbps-10 Mbps, Hard Disk Driver Interface Type-2 SATA Interface up to 8 TB capacity each, USB Interface- 1 USB 2.0 interface & 1 USB 3.0 interface	2 Nos.
3	2 TB Blue Port Surveillance Hard Disk Drive (Brand-Western Digital)	2 Nos.
4	20 Amp Power Supply (Brand-Hikvision)	2 Nos.
5	42" LED TV	1 No.
6	Copper Pair Consolidated Cable with High Density Signal and Power Supply	As per Actual Requirement
7	Cable landing, Connecting, Casing, Clipping and pipe	As per Actual Requirement

16. Technical Specification for Supply, Installation & Commissioning of CCTV Surveillance System in the Court Complex at Basudevapur.

Sl. No.	Item with detailed description	Quantity
1	2MP Network Bullet Camera (IP) with IR LED (Brand-Hikvision):- Image Sensor-2MP CMOS Image Sensor, Signal System-PAL/NTSC, Lens- 2.8mm, 3.6mm, 6mm optional, Lens Mount- M12, Day & Night-ICR, HD Video Output- 1 analog HD output, Protection Level- IP66, IR Range- up to 20m	11 Nos.
2	16 Port DVR (Brand-Hikvision):- Analog and HD-TVI video input- 16-ch,BNC interface(1.0Vp-p) Connection, Support HDTV input, AHD input, CVI input, CVBS input, HDMI/VGA Output, Recording Resolution- 5 MP/4MP/3MP/1080p/720p/Wd1, Video bit Rate- 32 Kbps-10 Mbps, Hard Disk Driver Interface Type-2 SATA Interface up to 8 TB capacity each, USB Interface- 1 USB 2.0 interface & 1 USB 3.0 interface	1 No.
3	2 TB Blue Port Surveillance Hard Disk Drive (Brand-Western Digital)	1 No.
4	20 Amp Power Supply (Brand-Hikvision)	1 No.
5	LED TV	1 No.
6	Copper Pair Consolidated Cable with High Density Signal and Power Supply	As per Actual Requirement
7	Cable landing, Connecting, Casing, Clipping and pipe	As per Actual Requirement

17. Technical Specification for Supply, Installation & Commissioning of CCTV Surveillance System in the Court Complex at Chandabali.

Sl. No.	Item with detailed description	Quantity
1	<u>2MP Network Bullet Camera (IP) with IR LED (Brand-Hikvision):-</u> Image Sensor-2MP CMOS Image Sensor, Signal System-PAL/NTSC, Lens- 2.8mm, 3.6mm, 6mm optional, Lens Mount- M12, Day & Night-ICR, HD Video Output- 1 analog HD output, Protection Level- IP66, IR Range- up to 20m	5 Nos.
2	<u>16 Port DVR (Brand-Hikvision):-</u> Analog and HD-TVI video input- 16-ch,BNC interface(1.0Vp-p) Connection, Support HDTV input, AHD input, CVI input, CVBS input, HDMI/VGA Output, Recording Resolution- 5 MP/4MP/3MP/1080p/720p/Wd1, Video bit Rate- 32 Kbps-10 Mbps, Hard Disk Driver Interface Type-2 SATA Interface up to 8 TB capacity each, USB Interface- 1 USB 2.0 interface & 1 USB 3.0 interface	1 No.
3	2 TB Blue Port Surveillance Hard Disk Drive (Brand-Western Digital)	1 No.
4	20 Amp Power Supply (Brand-Hikvision)	1 No.
5	LED TV	1 No.
6	Copper Pair Consolidated Cable with High Density Signal and Power Supply	As per Actual Requirement
7	Cable landing, Connecting, Casing, Clipping and pipe	As per Actual Requirement

18. Technical Specification for Supply, Installation & Commissioning of CCTV Surveillance System in the Court Complex at Dhamnagar.

Sl. No.	Item with detailed description	Quantity
1	<u>2MP Network Bullet Camera (IP) with IR LED (Brand-Hikvision):-</u> Image Sensor-2MP CMOS Image Sensor, Signal System-PAL/NTSC, Lens- 2.8mm, 3.6mm, 6mm optional, Lens Mount- M12, Day & Night-ICR, HD Video Output- 1 analog HD output, Protection Level- IP66, IR Range- up to 20m	5 Nos.
2	<u>16 Port DVR (Brand-Hikvision):-</u> Analog and HD-TVI video input- 16-ch,BNC interface(1.0Vp-p) Connection, Support HDTV input, AHD input, CVI input, CVBS input, HDMI/VGA Output, Recording Resolution- 5 MP/4MP/3MP/1080p/720p/Wd1, Video bit Rate- 32 Kbps-10 Mbps, Hard Disk Driver Interface Type-2 SATA Interface up to 8 TB capacity each, USB Interface- 1 USB 2.0 interface & 1 USB 3.0 interface	1 No.
3	2 TB Blue Port Surveillance Hard Disk Drive (Brand-Western Digital)	1 No.
4	20 Amp Power Supply (Brand-Hikvision)	1 No.
5	LED TV	1 No.
6	Copper Pair Consolidated Cable with High Density Signal and Power Supply	As per Actual Requirement
7	Cable landing, Connecting, Casing, Clipping and pipe	As per Actual Requirement

Acknowledgement:

We confirm with our acceptance to the General and Commercial Terms & Conditions serial no 01 to 18 as given above.

**Signature of the Bidder
(With office seal and full address)**

Name:_____

Signature:_____

Date:_____

ANNEXURE-I**TECHNICAL BID**

Technical Specifications for supply, installation, testing and commissioning of CCTV Surveillance System consisting of specified cameras with NVR/ DVR, Digital Display Unit, Storage, LAN connection and other accessories required for surveillance of identified areas of different court complexes of Bhadrak Judgeship.

Sl. No.	Item with detailed description	Compliance (Yes/No)	If No, specify requirement
1	<u>2MP Network Bullet Camera (IP) with IR LED (Brand-Hikvision):-</u> Image Sensor-2MP CMOS Image Sensor, Signal System-PAL/NTSC, Lens- 2.8mm, 3.6mm, 6mm optional, Lens Mount- M12, Day & Night-ICR, HD Video Output- 1 analog HD output, Protection Level- IP66, IR Range- up to 20m		
2	<u>16 Port DVR (Brand-Hikvision):-</u> Analog and HD-TVI video input- 16-ch,BNC interface(1.0Vp-p) Connection, Support HDTV input, AHD input, CVI input, CVBS input, HDMI/VGA Output, Recording Resolution- 5 MP/4MP/3MP/1080p/720p/Wd1, Video bit Rate- 32 Kbps-10 Mbps, Hard Disk Driver Interface Type-2 SATA Interface up to 8 TB capacity each, USB Interface- 1 USB 2.0 interface & 1 USB 3.0 interface		
3	2 TB Blue Port Surveillance Hard Disk Drive (Brand-Western Digital)		
4	20 Amp Power Supply (Brand-Hikvision)		
5	LED TV		
6	Copper Pair Consolidated Cable with High Density Signal and Power Supply		
7	Cable landing, Connecting, Casing, Clipping and pipe		

Note:

- The Tenderer should enclose Annexure-II with this Technical Bid.
- The Tenderer should enclose the product catalogue supporting the specifications.
- Any optional accessories/ tooling, besides the standard equipment recommended for the better performance of the equipment, if offered, be provided with their full technical details including their use and advantage in a separate sheet with the tender document.

**Signature of the Bidder
(With office seal and full address)**

Name: _____

Signature: _____

Date: _____

ANNEXURE-II**AGREED TERMS & CONDITIONS**

- a. This questionnaire (ATC) should duly filled in must be submitted along with the offer, failing which the offer will be liable for rejection. This document received in any other form will not be accepted and can lead to rejection of offer.
- b. Each point must be confirmed/ replied suitably.
- c. Bidders to note that the confirmation/ acceptance/ comments mentioned/ agreed by them in this ATC are final and will supersede any contrary term indicated elsewhere in their quotation/ tender document.

Sl. No.	Description	Vendor's Reply
Vendor Compliance to Technical conditions		
1	Confirm that the offer has been submitted strictly as per the tender requirements.	
2	Confirm that all points of the technical specifications have been submitted with the technical Bid as a token of acceptance.	
3	Confirm that all the documents related to technical criteria for acceptance of offer have been submitted with the Technical Bid	
4	Confirm that there is no technical deviation and specification of offered product is same as per tender specification.	
Vendor Compliance to Commercial Conditions		
1	Confirm that you are a OEM or Authorized Dealer of CCTV cameras. In case of Authorized Dealer of CCTV camera, submit Authorization Letter along with your bid.	
2	Confirm that the quoted prices are in Indian Rupees	
3	Confirm that the prices shall be FIRM and FIXED till complete execution of order and shall not be subject to variation on any account.	
4	Confirm unconditionally acceptance that making a false claim, if detected later will be resulted in the termination of the contract.	
5	Confirm unconditionally that your quotation is valid for acceptance upto 01 year from the closing date of this enquiry.	
6	Please note that packaging and forwarding charges or any other charges should be included in price bid. The total price of all items put together will be considered for price evaluation	
7	Please confirm that your firm has not been banned or blacklisted by any Government or Quasi government agencies or PSUs. If this declaration is not furnished the bid may be rejected as non-responsive.	
8	Please do confirm that spare parts shall be made available as and when required for a minimum period of 5 years from the date of successful completion of warranty period.	

9	Confirm unconditional acceptance of comprehensive warranty (inclusive of absolutely free delivery) at our site and installation of replacement parts/ spares.	
10	<p>Confirm whether your firm is registered with any of the following in order to avail benefits/ preference available vide Public Procurement Policy MSEs Order, 201.</p> <ol style="list-style-type: none"> a. District Industries Centre(DIC) b. Khadi and Village Industries Commission(KVIC) c. Khadi and Village Industries Board d. Coir Board e. National Small Industries Corporation(NSIC) f. Directorate of Handicraft and Handloom. g. Any other body specified by Ministry of MSME. <p>If yes, then please mention with whom your firm is registered with as MSE and the proof for the same must be attached.</p>	

**Signature of the Bidder
(With office seal and full address)**

Name:_____

Signature:_____

Date:_____

ANNEXURE-III**FINANCIAL BID****(The Bidder has to quote for all the items below)**

Financial Bid for supply, installation, testing and commissioning of CCTV Surveillance System consisting of specified cameras with NVR/ DVR, Digital Display Unit, Storage, LAN connection and other accessories required for surveillance of identified areas of different court complexes of Bhadrak Judgeship.

A. Quotation for Supply, Installation & Commissioning of CCTV Surveillance System in the District Court Complex at Bhadrak.

Sl. No.	Item with detailed description	Quantity	Unit Price	Estimated Cost (In Rs.)
1	<u>2MP Network Bullet Camera (IP) with IR LED (Brand-Hikvision):-</u> Image Sensor-2MP CMOS Image Sensor, Signal System-PAL/NTSC, Lens- 2.8mm, 3.6mm, 6mm optional, Lens Mount- M12, Day & Night-ICR, HD Video Output- 1 analog HD output, Protection Level- IP66, IR Range- up to 20m	32 Nos.		
2	<u>16 Port DVR (Brand-Hikvision):-</u> Analog and HD-TVI video input- 16-ch, BNC interface(1.0Vp-p) Connection, Support HDTV input, AHD input, CVI input, CVBS input, HDMI/VGA Output, Recording Resolution- 5MP/4MP/3MP/1080p/720p/Wd1, Video bit Rate- 32 Kbps-10 Mbps, Hard Disk Driver Interface Type-2 SATA Interface up to 8 TB capacity each, USB Interface- 1 USB 2.0 interface & 1 USB 3.0 interface	2 Nos.		
3	2 TB Blue Port Surveillance Hard Disk Drive (Brand-Western Digital)	2 Nos.		
4	20 Amp Power Supply (Brand-Hikvision)	2 Nos.		
5	LED TV	1 No.		
6	Copper Pair Consolidated Cable with High Density Signal and Power Supply	As per Actual Requirement		
7	Cable landing, Connecting, Casing, Clipping and pipe	As per Actual Requirement		

B. Quotation for Supply, Installation & Commissioning of CCTV Surveillance System in the Court Complex at Basudevpur.

Sl. No.	Item with detailed description	Quantity	Unit Price	Estimated Cost (In Rs.)
1	<u>2MP Network Bullet Camera (IP) with IR LED (Brand-Hikvision):-</u> Image Sensor-2MP CMOS Image Sensor, Signal System-PAL/NTSC, Lens- 2.8mm, 3.6mm, 6mm optional, Lens Mount- M12, Day & Night-ICR, HD Video Output- 1 analog HD output, Protection Level- IP66, IR Range- up to 20m	11 Nos.		
2	<u>16 Port DVR (Brand-Hikvision):-</u> Analog and HD-TVI video input- 16-ch, BNC interface(1.0Vp-p) Connection, Support HDTV input, AHD input, CVI input, CVBS input, HDMI/VGA Output, Recording Resolution- 5MP/4MP/3MP/1080p/720p/Wd1, Video bit Rate- 32 Kbps-10 Mbps, Hard Disk Driver Interface Type-2 SATA Interface up to 8 TB capacity each, USB Interface- 1 USB 2.0 interface & 1 USB 3.0 interface	1 No.		
3	2 TB Blue Port Surveillance Hard Disk Drive (Brand-Western Digital)	1 No.		
4	20 Amp Power Supply (Brand-Hikvision)	1 No.		
5	LED TV	1 No.		
6	Copper Pair Consolidated Cable with High Density Signal and Power Supply	As per Actual Requirement		
7	Cable landing, Connecting, Casing, Clipping and pipe	As per Actual Requirement		

C. Quotation for Supply, Installation & Commissioning of CCTV Surveillance System in the Court Complex at Chandabali.

Sl. No.	Item with detailed description	Quantity	Unit Price	Estimated Cost (In Rs.)
1	<u>2MP Network Bullet Camera (IP) with IR LED (Brand-Hikvision):-</u> Image Sensor-2MP CMOS Image Sensor, Signal System-PAL/NTSC, Lens- 2.8mm, 3.6mm, 6mm optional, Lens Mount- M12, Day & Night-ICR, HD Video Output- 1	5 Nos.		

	analog HD output, Protection Level- IP66, IR Range- up to 20m			
2	16 Port DVR (Brand-Hikvision):- Analog and HD-TVI video input- 16-ch,BNC interface(1.0Vp-p) Connection, Support HDTV input, AHD input, CVI input, CVBS input, HDMI/VGA Output, Recording Resolution- 5MP/4MP/3MP/1080p/720p/Wd1, Video bit Rate- 32 Kbps-10 Mbps, Hard Disk Driver Interface Type-2 SATA Interface up to 8 TB capacity each, USB Interface- 1 USB 2.0 interface & 1 USB 3.0 interface	1 No.		
3	2 TB Blue Port Surveillance Hard Disk Drive (Brand-Western Digital)	1 No.		
4	20 Amp Power Supply (Brand-Hikvision)	1 No.		
5	LED TV	1 No.		
6	Copper Pair Consolidated Cable with High Density Signal and Power Supply	As per Actual Requirement		
7	Cable landing, Connecting, Casing, Clipping and pipe	As per Actual Requirement		

D. Quotation for Supply, Installation & Commissioning of CCTV Surveillance System in the Court Complex at Dhamnagar.

Sl. No.	Item with detailed description	Quantity	Unit Price	Estimated Cost (In Rs.)
1	2MP Network Bullet Camera (IP) with IR LED (Brand-Hikvision):- Image Sensor-2MP CMOS Image Sensor, Signal System-PAL/NTSC, Lens- 2.8mm, 3.6mm, 6mm optional, Lens Mount- M12, Day & Night-ICR, HD Video Output- 1 analog HD output, Protection Level- IP66, IR Range- up to 20m	5 Nos.		
2	16 Port DVR (Brand-Hikvision):- Analog and HD-TVI video input- 16-ch,BNC interface(1.0Vp-p) Connection, Support HDTV input, AHD input, CVI input, CVBS input, HDMI/VGA Output, Recording Resolution- 5MP/4MP/3MP/1080p/720p/Wd1, Video bit Rate- 32 Kbps-10 Mbps, Hard Disk Driver Interface Type-2 SATA Interface up to 8 TB capacity each, USB Interface- 1 USB 2.0 interface & 1 USB 3.0 interface	1 No.		

3	2 TB Blue Port Surveillance Hard Disk Drive (Brand-Western Digital)	1 No.		
4	20 Amp Power Supply (Brand-Hikvision)	1 No.		
5	LED TV	1 No.		
6	Copper Pair Consolidated Cable with High Density Signal and Power Supply	As per Actual Requirement		
7	Cable landing, Connecting, Casing, Clipping and pipe	As per Actual Requirement		

**Signature of the Bidder
(With office seal and full address)**

Name:_____

Signature:_____

Date:_____

ANNEXTURE-IVVENDOR/ CONTRACTOR/ SUPPLIER DETAILS

Date:-

To

**The District Judge, Bhadrak.
Civil Court Premises, Bhadrak-756100.**

Dear Sir,

We hereby give our consent to accept the related payments of our claims/ bill on the District Judge, Bhadrak through Cheques or Internet based online E-payments system at the sole discretion of the District Judge, Bhadrak. Our Bank account details for the said purpose are as under.

A. Vendor Details:	
1. Name (As per the Bank Records)	
2. Address	
3. PAN No.	
4. GST No.	
5. E-mail ID	
6. Mobile Number	
B. Particulars of Bank Account:	
1. Bank Name	
2. Branch Name/ Branch Code	
3. Branch Address	
4. 9 Digit MICR NO. of Bank and Branch(As appearing on the Cheque)	
5. Account Type(Savings/ Cash credit/ Current)	
6. Account Number(As appearing on the Cheque book)	
7. IFSC Code of the Branch (For RTGS)	
8. IFSC Code of the Branch(For NEFT)	

I/ We hereby declare that the particulars given above are correct and complete. If the transaction is delayed or not effected at all for reasons of incomplete or incorrect information I would not hold the user institution responsible.

**Signature of the Bidder
(With office seal and full address)**

Name:_____

Signature:_____

Date:_____

Phone No.:

Certified that the particulars furnished above are correct as per our records

Company's Authorized Signatory

Date:

Phone No.:

Encl: 1) Photocopy of cheque duly cancelled

2) Copy of PAN Card

3) Copy of GST Registration Certificate

4) Copy of Current valid Tax Clearance Certificate

5) Copy of I.T. Clearance Certificate for the Assessment Year, 2016-17

ANNEXTURE-V

UNDERTAKING FROM BIDDERS

To

The District Judge, Bhadrak.
Civil Court Premises, Bhadrak-756100.

Sir,

Nature of Goods/ Equipments:	CCTV Camera along with other accessories required for working of CCTV Surveillance System
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Having Examined and perused the following documents:

1. Notice Inviting Tender
2. Instruction to the Bidder
3. General and Commercial Terms & Conditions
4. Technical Specification of Items(Annexure-I) for which tender is issued
5. Agreed terms and conditions (Annexure-II)
6. Financial Bid (Annexure-III)

I/ Wedo hereby submit tender in prescribed formats for Supply, installation, testing, commissioning of CCTV Camera along with other accessories required for working of CCTV Surveillance System and storage of data to the District Judge, Bhadrak, completed in all respects in accordance with the conditions applicable.

If this tender is accepted, I/ We agree to abide by and fulfill all the terms and conditions in the tender documents.

I/ We hereby distinctly and expressly declare and acknowledge that before the submission of this tender, I/ We have carefully read and followed the instruction and I/We have understood the existing system of supply to the District Judge, Bhadrak, including the scope and nature of duties expected from the Bidder.

I/ We distinctly agree that I/We would hereafter make to claim or demand upon the District Judge, Bhadrak based upon or arising out of any alleged misunderstanding or misconceptions or mistake on my/our part of the said stipulations, restrictions and conditions.

Any notice required to be served on me/us shall be sufficiently served on me/us by post(registered or ordinary) or courier or left ant my/our address furnished herein. I/We fully understand the terms and conditions in the tender documents.

Dated this day of2018.

**Signature of the Bidder
(With office seal and full address)**

Name:_____

Signature:_____

Date:_____

ANNEXTURE-VIEARNEST MONEY DEPOSIT PAYMENT PARTICULARS

Number of Demand Draft enclosed:

Demand Draft particulars:

Sl. No.	DD No.	Date	Name of the Bank/ Branch and place	Amount

I/ We.....hereby declare that the particulars furnished by me/us in this offer are true to the best of my/our knowledge and I/We understand and accept that, if at any stage the information furnished by me/us are found to be incorrect or false, I/We am/are liable for disqualification from this tender and also liable for any penal action that may arise due to the above, besides being black listed.

Signature:

Name:

Designation:

Name of the Agency:

Address of the Bidder:

Phone No. & Mob. No.:

Email Address:

Website address (if any):

Date:

ANNEXTURE-VII**DETAILS OF EXPERIENCE**

- a) List of Govt. Organization/ Dept. List of Government Organizations for whom the Bidder has undertaken such work during last two years(must be supported with work orders).

Name of the Organization	Name of the Contact Person	Contact No.

- b). Name of the application specialist/ Service Engineer who have the technical competency to handle and support the quoted product during the warranty period.

Name of the Organization	Name of Contact Person	Contact No.

Signature of the Bidder
(With office seal and full address)

Name:_____

Signature:_____

Date:_____

DECLARATION

Name Of the Bidder_____

Address_____

I/ We declare the I/ We carefully read all the term & condition of tender of District Court, Bhadrak, Odisha for supply, installation, testing and commissioning of CCTV Surveillance System in the Judgeship of Bhadrak. The rate is valid for one year from date of approval. I will abide with all term & condition set forth in the tender paper.

I/We also declare that I/We have not been blacklisted any government/ PSU organization for providing of service or supply of any material.

I/We declare that I/We had deposited the Earnest money. If any Information furnished by us proved to be false at the time of verification and incomplete assignment the authority right to reserve forfeit the EMD.

**Signature of the Bidder
(With office seal and full address)**

Name:_____

Signature:_____

Date:_____